

**BEFORE  
THE HON'BLE MR. JUSTICE UMA NATH SINGH,  
CHIEF JUSTICE (ACTING)**

**28-11-2014**

No one appears for the parties. List after one week on 05-12-2014.

**CHIEF JUSTICE (ACTING)**

S.Rynjah

**BEFORE  
THE HON'BLE MR. JUSTICE UMA NATH SINGH,  
CHIEF JUSTICE (ACTING)**

**28-11-2014**

No one appears for the petitioner.

Mr. B.Bhattacharjee, learned Advocate, represents the respondents.

List the matter after one week on 05-12-2014.

**CHIEF JUSTICE (ACTING)**

S.Rynjah



CRL.No. 17 of 2014

**BEFORE  
THE HON'BLE MR. JUSTICE UMA NATH SINGH,  
CHIEF JUSTICE (ACTING)**

**28-11-2014**

No one appears for the parties. List after one week on 05-12-2014.

**CHIEF JUSTICE (ACTING)**

S.Rynjah

CRL. No. 19 of 2014

**BEFORE  
THE HON'BLE MR. JUSTICE UMA NATH SINGH,  
CHIEF JUSTICE (ACTING)**

**28-11-2014**

No one appears for the parties. In the interest of justice, the matter is adjourned for one week. List on 05-12-2014.

**CHIEF JUSTICE (ACTING)**

S.Rynjah